# GOVERNMENT OF INDIA MINISTRY OF SCIENCE AND TECHNOLOGY DEPARTMENT OF SCIENCE AND TECHNOLOGY LOK SABHA STARRED QUESTION NO.279 TO BE ANSWERED ON 16/03/2016

### TECHNOLOGY DEVELOPMENT FUND

### \*279. SHRI DUSHYANT CHAUTALA:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान एवं प्रौद्योगिकी मंत्री be pleased to state:

- (a) whether the Government has constituted the Technology Development Fund (TDF) to promote commercialisation of indigenous technologies by private industries and research institutes;
- (b) if so, the objectives of the fund and the number of projects supported by TDF during the last three years; and
- (c) the steps taken by the Government to increase the allocation under TDF?

#### **ANSWER**

## MINISTER FOR MINISTRY OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES

(DR. HARSH VARDHAN)

विज्ञान एवं प्रौद्योगिकी मंत्री और पृथ्वी विज्ञान मंत्री (डा. ह र्व वर्धन)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT AS REFERRED IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. 279 FOR 16/03/2016 REGARDING TECHNOLOGY DEVELOPMENT FUND

(a) No, Madam. The Government has so far not constituted any Technology Development Fund (TDF) to promote commercialisation of indigenous technologies by private industries and research institutes. However, vide the Technology Development Board Act of 1995, the Government of India has set up a Technology Development Board (TDB) as a Statutory Body under the Department of Science and Technology (DST) to provide equity capital or any other financial assistance to industrial concerns and other agencies attempting commercial application of indigenous technology or adapting imported technology for wider domestic application. The legislation setting up the TDB has been brought into effect from 1st September, 1996.

Section 9 of the aforesaid Act provides for creation of a Technology Development and Application Fund (TDAF) in which any grant or loans to the Board, sums received by Board from any other source, recoveries made of the amounts granted from the fund or income from investment of the amount done by TDB shall be credited.

TDAF as conceived in the Act could not come into being, hence no funds so far collected as R&D Cess since its inception have been provided to the TDB. TDB has been getting funds as grant-in-aid from DST from its non-plan budget. Since inception in 1996 till 29<sup>th</sup> February, 2016, TDB received Rs. 559.17 crore through this route and has disbursed Rs. 1298.11 crore from its internal financial management supporting approx. 324 projects/ signed agreements.

(b) & (c): Do not arise.

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